

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 590
ANSWERED ON 06TH February, 2025**

PEDESTRIAN FACILITIES ON NATIONAL HIGHWAYS

590. SHRI E T MOHAMMED BASHEER:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any measures are being taken to ensure safe and convenient pedestrian crossing facilities on National Highways, particularly in densely populated urban and rural areas in Kerala, if so, the details thereof;**
- (b) the manner in which the Government is addressing the challenges posed by insufficient or uniform crossing facilities on National Highways in rural areas, where the needs differ significantly from urban zones; and**
- (c) whether there are any plans to standardize or customize crossing infrastructure on National Highways to cater efficiently to the unique requirements of both urban and rural populations, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Yes sir, measures such as construction of pedestrian underpasses, footpaths, foot-over bridges, pedestrian crossings, are provided based on detailed surveys and site requirements as per

Indian Road Congress (IRC) specifications and Government guidelines for road and bridge works. In addition, based on category of road and traffic volume, various traffic calming measures such as transverse bar markings, rumble strips, raised pedestrian crossings, speed tables, etc. are adopted for speed management to ensure the safety of pedestrians. Also, regular safety audit is conducted on all National Highways (NHs) at design, construction, and pre-opening stage of National Highway projects as well as on existing NHs for ensuring safety of pedestrians and other vulnerable road users.
